

**STATISTICAL DATA SHOWING THE PENDENCY, INSTITUTION &  
DISPOSAL OF COMMERCIAL SUITS IN THE COMMERCIAL COURTS OF  
THE STATE OF ODISHA FOR THE MONTH OF MARCH, 2019**

[See Section 17 of the Commercial Courts, Commercial Division &  
Commercial Appellate Division of High Courts Act, 2015]

Sl. No.	Name of the Court	No of cases pending (on the 1st day of month of <b>March, 2019</b> )	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Bhubaneswar	27	0	19	0	-	Out of 27 no. of commercial cases, 8 nos. of cases are not coming within the purview of Sec.2(c) clause (i) to (xxii) of the Commercial Courts Act, 2015.
2.	Berhampur	19	0	19	0	-	
3.	Sambalpur	0	0	0	0	-	
	<b>Total</b>	<b>46</b>	<b>0</b>	<b>38</b>	<b>0</b>	<b>-</b>	